

ITEM NO.38

COURT NO.1

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).21536-21588/2024 (Arising out of impugned final judgment and order dated 05-09-2024 in WP No. 21910/2024 05-09-2024 in WP No. 22025/2024 05-09-2024 in WP No. 22097/2024 05-09-2024 in WP No. 22101/2024 05-09-2024 in WP No. 22104/2024 05-09-2024 in WP No. 22144/2024 05-09-2024 in WP No. 22149/2024 05-09-2024 in WP No. 22156/2024 05-09-2024 in WP No. 22162/2024 05-09-2024 in WP No. 22260/2024 05-09-2024 in WP No. 22285/2024 05-09-2024 in WP No. 22330/2024 05-09-2024 in WP No. 22374/2024 05-09-2024 in WP No. 22376/2024 05-09-2024 in WP No. 22377/2024 05-09-2024 in WP No. 22389/2024 05-09-2024 in WP No. 22390/2024 05-09-2024 in WP No. 22399/2024 05-09-2024 in WP No. 22401/2024 05-09-2024 in WP No. 22405/2024 05-09-2024 in WP No. 22435/2024 05-09-2024 in WP No. 22437/2024 05-09-2024 in WP No. 22440/2024 05-09-2024 in WP No. 22443/2024 05-09-2024 in WP No. 22447/2024 05-09-2024 in WP No. 22465/2024 05-09-2024 in WP No. 22537/2024 05-09-2024 in WP No. 22658/2024 05-09-2024 in WP No. 22717/2024 05-09-2024 in WP No. 22738/2024 05-09-2024 in WP No. 22862/2024 05-09-2024 in WP No. 22892/2024 05-09-2024 in WP No. 23061/2024 05-09-2024 in WP No. 23079/2024 05-09-2024 in WP No. 23182/2024 05-09-2024 in WP No. 23271/2024 05-09-2024 in WP No. 23346/2024 05-09-2024 in WP No. 23430/2024 05-09-2024 in WP No. 23471/2024 05-09-2024 in WP No. 23490/2024 05-09-2024 in WP No. 23509/2024 05-09-2024 in WP No. 23517/2024 05-09-2024 in WP No. 23533/2024 05-09-2024 in WP No. 23720/2024 05-09-2024 in WP No. 23722/2024 05-09-2024 in WP No. 23723/2024 05-09-2024 in WP No. 23929/2024 05-09-2024 in WP No. 23961/2024 05-09-2024 in WP No. 24005/2024 05-09-2024 in WP No. 24011/2024 05-09-2024 in WP No. 24283/2024 05-09-2024 in WP No. 24307/2024 05-09-2024 in WP No. 24353/2024 passed by the High Court For The State Of Telangana At Hyderabad)

THE STATE OF TELANGANA & ORS.

Petitioner(s)

VERSUS

KALLURI NAGA NARASIMHA ABHIRAM & ORS.

Respondent(s)

(IA No. 223436/2024 - APPROPRIATE ORDERS/DIRECTIONS IA No.223401/2024 - INTERVENTION/IMPLEADMENT)

Date : 27-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Sravan Kumar Karanam, AOR
Mr. Tushar Srivatsava, Adv.

Ms. Shireesh Tyagi, Adv.
Mr. Aniket Singh, Adv.

For Respondent(s) Mr. Krishna Dev Jagarlamudi, AOR

Mr. Mukesh Kumar Mishra, AOR
Mr. Sangram Patnaik, Adv.
Mrs. Swyamsidha Patnaik, Adv.
Mr. Ruchir Batra, Adv.
Mr. Milan Kumar Jena, Adv.
Mr. Sohail Rishab, Adv.
Mr. Manish Mathur, Adv.
Mr. Suryavir, Adv.

Mr. P.B.Suresh, Sr. Adv.
Mr. Vipin Nair, AOR
Ms. M.b.ramy, Adv.
Mr. Mohd Aman Alam, Adv.
Mr. P.b.sashaank, Adv.
Mr. Aditya Narendranath, Adv.

Ms. Bhabna Das, AOR

Mr. Abid Ali Beeran P, Adv.
Mr. Sriram P., AOR
Ms. Neha Kumari, Adv.

Mr. Shaik Mohammad Haneef, Adv.
Mr. Irshad Ahmad, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the Petitions and Diary Nos 44665, 44682 and 44875 of 2024 on 30
September 2024.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**